

(b) the names of the places and the area of land acquired or proposed to be acquired at each such place; and

(c) the amount of compensation paid so far or to be paid for the proposed sites per acre of land?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (c). A Statement giving the required information is laid on the Table of the Lok Sabha, [See Appendix I, annexure No. 99.]

Visit of Gen. Thimmayya

328. { Shri R. C. Vyas:
Shri Rameshwar Tantia:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Chief of the Army Staff visited some foreign countries recently; and

(b) if so, which countries did he visit and who accompanied him on this tour?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes, Sir.

(b) He visited Canada, the U.S.A., the U.K. and West Germany. He was accompanied by Lt. Gen. Daulet Singh, Quartermaster General and Brig. B. D. Kapoor, Chief Controller of Reorganisation and Development, except in respect of West Germany.

Delegation of Scholars to Afghanistan

329. { Shri P. K. Deo:
Shri D. C. Prodhan:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether a delegation of scholars is being sent to Afghanistan for the study of ancient coins, according to the decision of the Central Advisory Board of Archaeology taken at Hyderabad; and

(b) if so, on what basis the scholars will be selected?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) The recommendation has not yet been accepted by Government.

(b) Does not arise.

Aboriginals in Andamans

340. { Shri P. K. Deo:
Shri B. C. Prodhan:

Will the Minister of Home Affairs be pleased to state:

(a) the number of Aboriginals in Andamans;

(b) the steps taken for their uplift;

(c) the amount provided in the Second Five Year Plan in this regard; and

(d) the amount actually spent uptill now?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The number of Aboriginals of different categories in the Andaman & Nicobar Islands is as follows:—

Andamanese	23
Jarawas	300
	10
Onges	400
	600
Shompens	100
Nicobarese	11,792

(b) A statement is attached. [See Appendix I, annexure No. 100.]

(c) The amount provided in the Second Five Year Plan, Andaman and Nicobar Islands, for the uplift of Aboriginals is as follows:—

	Rs. lakhs
(i) Tribal Welfare Scheme	1.0
(ii) One N.E.S. Block at Nicobar	0.75
(iii) Development Coconut Plantations in Nicobars	1.00
(iv) V. D. Treatment centre, Nicobar	0.75
(v) Construction of roads in Nicobars	10.00